

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
(SINGLE BENCH)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/154/252/HDB/2017
NAME OF THE COMPANY	Nutrivet Health Private Limited
NAME OF THE PETITIONER(S)	Nutrivet Health Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
N. Muneyya	CS	nmuneyya@gmail.com 9848168826	N. Muneyya

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>Ramesh Chandra Mishra</del> RAMESH CHANDRA MISHRA Registrar of Companies, Hyderabad for Andhra Pradesh And Telangana			RM

Heard Shri N. Muneyya, Learned CS for the Applicant.

CA is disposed by separate orders.

  
Member (J)

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